National Company Law Tribunal Allahabad Bench Allahabad

91(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016.

NAME OF THE COMPANY: M/s Anuradha Aslam Ansari

Vs.

Aslam Carpets Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT u/s 397-398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

1.

2.

Order Dated 08.12.2016

CP No. 91(ND)/2015 Anuradha Ansari v/s Aslam Carpet Ltd & Ors

Time is extended for filing proof of sending notice to respondent till 03.01.2017, failing which default order will be passed.

List the matter on 3.01.2017.

V.S.R. AVADHANI, MEMBER-JUDICIAL

H.P. CHATURVEDI, MEMBER-JUDICIAL